

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**CAUSE LIST****CASES LISTED ON 25.09.2020**


MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MA 33/2019	Arguments	BMB	KGH
2	OS 231/2012		KSL	RK
3	RA 3/2018		RK	NPR
4	MA 7/2018		GCS	ASJ
5	MVC 59/2014		GDR	HVM
6	RA 15/2019		HNR	DSM
7	P & SC. 5/2015		KRA	MSSR
8	MISC. 51/2014		KRS	MNS
9	OS 375/2011		KRG	TN
10	OS 651/2012		SRKK	RSS
11	RA 25/2018		SV	KNS
12	RA 1/2018		RK	MS
13	MVC 17/2013		NK	KNC
14	MVC 91/2013		HCR	BK
15	OS 421/2018	Evidence (Only through VC)	CM.	KRM
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 413/2013	Hearing	KDMN	CKR
2	OS 79/2020		KRG	MSG
3	OS 583/2018		LSP	ANG
4	OS 321/2012		KKG	CB
5	OS 473/2017		KNS	-
6	OS 551/2015		SN	DKK
7	OS 125/2016		M	MNG
8	RA 11/2020		MNJ	LB
9	OS 647/2013	Evidence (Only through VC)	PRD	KRM
10	OS 815/2013		SMR	SV
11	OS 311/2012		MN	DMS
12	OS 115/2018		AR.	DNM
13	MC 9/2014		-	-
14	OS 595/2016		HNR	PH
15	EX. 55/2019		AG.	-
JUDGMENT				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 351/2013	Judgment	SKP	USK

(PRASAD.K.B)
Senior Civil Judge,
Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 25.09.2020

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 546/09	PMS	RSL, RC, MS	1.OS 494/18	DAC	MRK
2.OS 330/13	HMN	RL	2.RA 18/18	MN	SMR
3.OS 278/14	NSK	-	3.MA 30/16	AS	SHL
4.OS 264/15	NLK	DHR	4.MA 04/19	RK	KNS,SMR
5.RA 6/15	RK	-	5. MA 18/19	SHG	GPR
6.RA 38/18	KKM	BAM	6. MIS 70/11	PHV	SMR
7. RA 8/18	BPG	-	7.MC 68/19	JM	-
<u>HEARING</u>			<u>HEARING</u>		
8. OS 1792/09	HC	HSR, PG	8.OS 162/15	LC	SMD, SMR,
9.OS 318/09	RDS	TSR, THR	9.OS 488/15	SKV	MB
10.OS 158/10	DNM	TSR, MM	10.OS 214/17	NKS	RV, SK,RJS
11.OS 212/10	KG	BHK, KRVG, HHS, VNM	11.MA 13/20	KKM	-
12. OS 274/11	AMN	KKG, KKM, VAV	12.EX 06/12	DSJ	SRD
13.OS 154/13	RM	VRL, ANG	<u>EVIDENCE(VC)</u>		
14.OS 176/13	GSH	SN, NLS,DSJ	13. OS 78/16	VSG	-
15.OS 408/18	MGV	NPL	14. OS 660/16	PRH	AS
			15. OS 366/17	PCH	MS


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Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 25-09-2020**


Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/ Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/R es/JD R
Arguments				Arguments			
1	OS 21/2014	HMS	TSR	1	CC 718/2006	DNM	
2	OS 35/2014	KNS	PC	2	CC 948/2018	BAM	LRA
3	OS 543/2018	NRN	YHP	3	CMIS 19/2016	GM	TV
Hearing				Hearing			
4	OS 355/2013	AS	RK	4	OS 227/2017	CB	
5	OS 73/2014	SR	MR	5	OS 469/2017	CTS	NSG
6	OS 139/2015	MTB	RDS	6	OS 139/2018	JVN	GMS
7	OS 140/2015	MTB	RDS	7	OS 163/2019	V	CGR
8	OS 335/2015	SB	NPR	8	OS 321/2019	KNS	KDM
90	OS 357/2016	R		9	OS 526/2019	MB	HCM
10	OS 343/2017	VBG		10	EX 44/2014	VV	RK
11	OS 344/2017	VBG		11	MISC 5/2015	AS	JPB
Evidence				12	FDP 6/2016	AS	
12	OS 27/2017	BJVK	RC	13	PCR 81/2010	SR	
13	OS 247/2017	GVS	YMS	14	CMIS 150/2018	AS	DS
14	OS 326/2017	HGR	MM	Evidence			
15	OS 29/2019	RM	NS	15	OS 77/2019	AGB	NLR

Note:

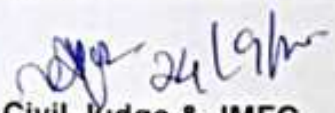
Separate cancelled cases list will be notified


 24/9/2020
 Pri. Civil Judge & JMFC.
 Nelamangala.

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II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 25-09-2020

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
<u>ARGUMENTS</u>				<u>ARGUMENTS</u>			
1	OS 124/2004	KKM	SMR	1	OS 347/2016	CHR	EXPARTE
2	OS 142/2004	SMR	KKM	2	OS 206/2017	MBS	KSL
3	OS 26/2017	RKGL	EXPARTE	3	OS 183/2008	KKP	EXPARTE
4	OS 108/2017	KRM	EXPARTE	4	OS 143/2018	CP	SR
5	OS393/2018	BD	RK				
<u>HEARING</u>				<u>HEARING</u>			
6	OS 167/2003	KKM	HCR	5	OS 439/2014	MVS	NHP
7	OS 442/2008	AS	RK	6	OS 366/2019	VN	MN
8	OS 213/2014	KNS	RK	7	OS 344/2015	GMS	EXPARTE
9	OS 384/2017	AS	TSL	8	OS 441/2018	NR	NP
10	OS 462/2017	HSR	NPR	9	OS 319/2017	VB	VMS
11	OS 309/2018	BRK	RK	10	OS 472/2017	BHM	SVM
				11	OS 172/2018	NG	NVK/NLS
<u>EVIDENCE</u>				<u>EVIDENCE</u>			
12	PCR 63/2020	MPA		12	PCR 48/2020	HSL	
13	PCR 274/2019	BM		13	PCR 326/2019	VR	
14	CMIS 259/2019	CM		14	PCR 275/2019	MV	
15	CMIS 342/2019	BYLAPPA		15	PCR 320/2019	VR	


II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.